

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 461 of 2019

IN THE MATTER OF:

Chhattisgarh Distilleries Ltd.

...Appellant

Versus

Dushyant Dave & Ors.

...Respondents

Present:

For Appellant : Ms. Anannya Ghosh and Ms. Brian Moses, Advocates.

For Respondent: Mr. Jatin Kumar and Ms. Shreya Seth, Advocates for Respondent Nos. 2 & 4.

Mr. Anoop Prakash Awasthi, Advocate for R-1
Mr. Prashant S Kenjale, Advocate for Intervener
Mr. Rajesh Gautam and Mr. Sorabh Dahiya, Advocates for Respondent No. 3.

With

Company Appeal (AT) (Insolvency) No. 613 of 2019

IN THE MATTER OF:

Abhay

...Appellant

Versus

Mr. Dushyant Dave & Ors.

...Respondents

Present:

For Appellant : Mr. Akhil Sachar, Mr. and Ms. Sunanda Tulsyan, Advocates.

For Respondent: Mr. Jatin Kumar and Ms. Shreya Seth, Advocates for Respondent Nos. 2 & 4.

**Mr. Anoop Prakash Awasthi, Advocete for R-1
Mr. Rajesh Gautam and Mr. Sorabh Dahiya, Advocates
for Respondent No. 3.**

ORDER

10.01.2020 Post these appeals 'for Admission (After Notice)' on **17th**
February, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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